

ITEM NO.1

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.4895/2025

[Arising out of impugned final judgment and order dated 10-02-2025 in CRLA No. 3720/2009 passed by the High Court of Judicature at Allahabad]

BRAHM PAL

PETITIONER(S)

VERSUS

STATE OF U.P. & ANR.

RESPONDENT(S)

IA No. 68201/2025 - EXEMPTION FROM FILING O.T.

IA No. 288850/2025 - INTERIM BAIL

WITH

SLP(CRL) NO. 5610/2026 (II)

IA No. 82542/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 105780/2026 - EXEMPTION FROM FILING O.T.

IA No. 82541/2026 - EXEMPTION FROM FILING O.T.

Date : 14-07-2026 These matters were called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :

SLP(Crl.) 4895/2025 Mr. S. Nagamuthu, Sr. Adv.
Mr. Raja Choudhary, Adv.
Mr. Shreyash Kaushal, Adv.
Ms. Anushika Mishra, Adv.
Mr. Aman Gupta, Adv.
Mr. Rajesh Singh Chauhan, AoR

SLP(Crl.) 5610/2026 Mr. D.K.Sharma, Adv.
Mr. Sandeep Lamba, Adv.
Mr. Navneet Jha, Adv.
Mr. Rameshwar Prasad Goyal, AoR

For Respondent(s) :Mr. Vikas Bansal, Adv.
Dr. Vijendra Singh, AoR
Mr. Aniket Tiwari, Adv.
Mr. Aaryan Bansal, Adv.
Ms. Apurva Singh, Adv.

Mr. Sandeep Lamba, Adv.
Mr. Navneet Jha, Adv.
Mr. Rameshwar Prasad Goyal, AoR

Mr. Abhishek Rana, Adv.
Mr. Himanshu Malik, Adv.
Mr. Ram Bhadauria, Adv.
Ms. Ritu Reniwal, Adv.
Mr. B.N. Dubey, Adv.
Mr. Robin Khokhar, AoR

O R D E R

SLP (Crl.) No.4895/2025:

At the outset, learned Senior Counsel for the petitioner submits that he would not be pressing the application for interim bail (IA No. 288850/2025) for the present. However, he submits that the main petition be heard on merits.

2. Leave granted.
3. List for hearing on 05.08.2026.

SLP (Crl.) No.5610/2026:

Leave granted.

2. List along with Criminal Appeal @ SLP (Crl.) No.4895/2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJALI PANWAR)
ASSISTANT REGISTRAR